

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 6006/2009

VITHALDAS JAGANNATH KHATRI (D) THROUGH
SMT. SHAKUNTALA ALIAS SUSHMI & ORS.

Appellant(s)

VERSUS

THE STATE OF MAHARASHTRA REVENUE AND FOREST
DEPARTMENT & ORS.

Respondent(s)

([TO GO BEFORE THREE HON'BLE JUDGES] [AS FIRST ITEM])

Date : 13-02-2020 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MR. JUSTICE S. RAVINDRA BHAT
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Appellant(s) Mr. Krishnan Venugopal, Sr. Adv.
Mr. Adarsh Tripathi, Adv.
Mr. Anish Gupta, Adv.
Mr. Jamshed Bey, Adv.
Mr. Amit Singh Chauhan, Adv.
Mr. Ekansh Bansal, Adv.
Mrs. Bandana Singh, Adv.
Mr. Ajay Kumar Talesara, AOR

For Respondent(s) Mr. Rahul Chitnis, Adv.
Mr. Aaditya A. Pande, Adv.
Mr. Sachin Patil, AOR

UPON hearing the counsel the Court made the following
O R D E R

Heard Mr. Krishnan Venugopal, learned Senior Counsel appearing
for the appellant(s) and Mr. Rahul Chitnis, learned counsel
appearing for the respondent(s).

Arguments concluded.

Judgment reserved.

(R. NATARAJAN)
AR CUM PS

(NISHA TRIPATHI)
BRANCH OFFICER